

States to adopt the new pattern of education. While most of the States have already accepted the new system, a few are still considering it.

(b) In some of the States the new pattern came into operation from the academic year 1955-56.

(c) Remodelling is a long-term project, as such in no State the reorganisation has been completed so far.

### Government Undertakings

**383. Shri Damani:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 423 on the 26th November, 1956 and state the number of persons selected from amongst the trade and industry to man Government Undertakings?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The Union Public Service Commission are at present scrutinising the applications received by them in response to their advertisement. The interviews of the candidates will commence after the scrutiny has been completed.

### House-rent Allowance to Cantonment Servants

**384. Shri Ram Krishan:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1025 on the 17th December, 1956 and state:

(a) whether the information regarding payment of House rent allowance to Cantonment Fund servants in Southern Command has been collected; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure 71.]

### Cantonment Fund Servants

**385. Shri Ram Krishan:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1258 on the 17th December, 1956 and state:

(a) whether Government have taken final decision in regard to centralisation of the services of the Cantonment Fund Servants; and

(b) if not, reasons for delay?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Government do not propose to centralise the services of the Cantonment Fund Servants.

### मूतियों का हटाया जाना

**३८६. श्री बाजरेयी :** क्या गृह-कार्य मंत्री विदेशियों की मूतियों को हटाने के बारे में प्रधान मंत्री द्वारा १३ मई, १९५७ को दिये गये वक्तव्य के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) जनवरी, १९५७ तक संघ राज्य क्षेत्रों के सार्वजनिक स्थानों से किन-किन विदेशियों की मूतियां हटाई जा चुकी हैं तथा उनकी संख्या कितनी है; और

(ख) १५ अगस्त, १९५७ तक संघ राज्य क्षेत्रों से किन-किन व्यक्तियों की मूतियां हटाने का सरकार का विचार है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातरा) : (क) तथा (ख) दिल्ली के प्रलाभा संघ राज्य क्षेत्रों में कोई मूतियां नहीं हैं। हिमाचल प्रदेश में केवल एक मति है। इन में से अभी तक कोई नहीं हटाई गई है। मूतियों को हटाने का प्रश्न विचारार्थीन है।